

well before the adjourned date thereby duly serving a copy thereof to the other side well in advance.

IA 2050/2023 in C.P. (IB)/3558(MB)2018

- 1) Mr. Gaurav Jain, Ld. Counsel for the Applicant, Mr. Pulkit Sharma, Ld. Counsel for the Respondent No. 1 and Mr. Nishit Dhruva, Ld. Counsel for the Respondent No. 2 are present.
- 2) Ld. Counsel for the Respondent No. 2 (Bank of Baroda) seeks some time to clarify the query/question raised by this Bench on the earlier date. Time is allowed.
- 3) Stand over to 13.05.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare